

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SONY RESEARCH INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	SONY RESEARCH INDIA PRIVATE LIMITED
2.	Date Of Incorporation of Corporate Person	01/05/2020
3.	Authority Under Which Corporate Person is incorporated / Registered	Registrar of Companies, Karnataka
4.	Corporate Identity Number of Corporate Person	U73100KA2020FTC133983
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	WeWork Embassy Tech Village, Embassy Tech Village, Block-L, Devarabisanahalli, Outer Ring Road, Bellandur, Bengaluru-560103
6.	Liquidation Commencement Date of Corporate Person	13 th April 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Chennur Dwarakanath No.31, Vidya Bhavan, 3 rd Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru, Karnataka- 560004 Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318 Email: dwarakanath.c@gmail.com Tel: 080-41203012
8.	Last Date for Submission of Claims	13 th May, 2026

Notice is hereby given that the **SONY RESEARCH INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 13th April 2026.

The stakeholders of **SONY RESEARCH INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 13th May 2026 to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 13th April, 2026

Place: Bengaluru

Sd/-

Chennur Dwarakanath

Liquidator of Sony Research India Private Limited
IBBI Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318